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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

IA 285/2017 with C.P. (I.B) No. 123/9/NCLT/AHM/2017

Coram:

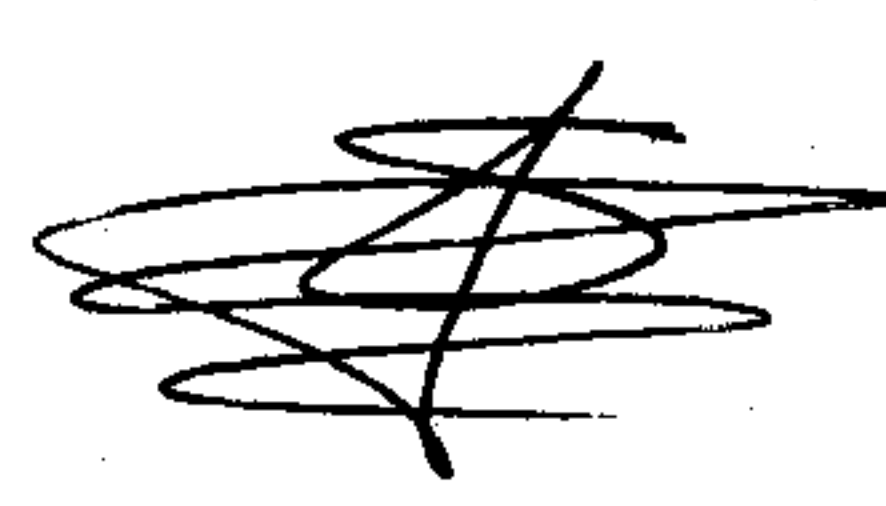

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: Dr. Pranav Shah
V/s.
Shalby Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

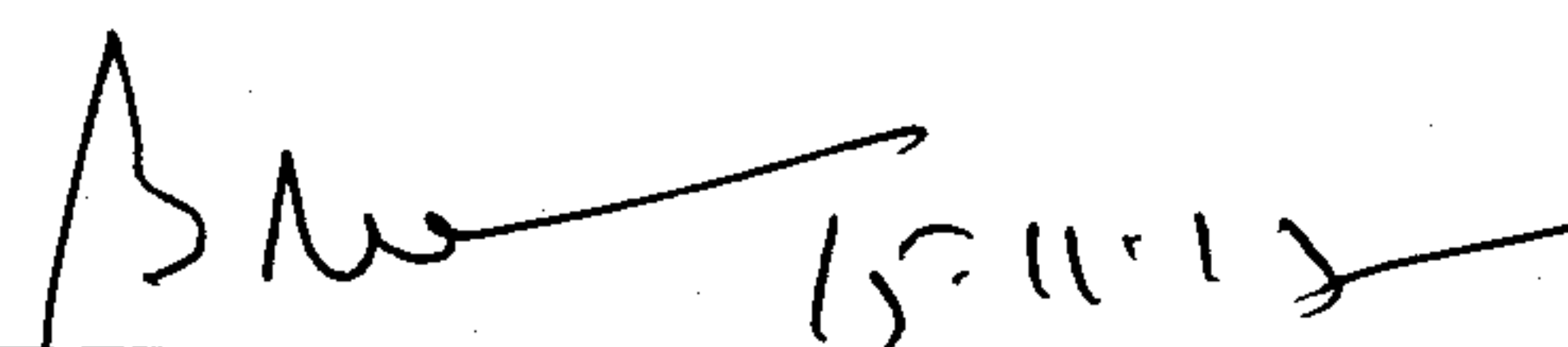
1.	GAURSHARAN H. VIRK, Adv. for Respondent			
2.	Nandish Chudgar Adv. Raheel Patel	Adv. Petitioner		

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel
i/b Nanavati Associates present for Operational Creditor/ Petitioner. Learned
Advocate Mr. Gursharansingh Virk present for Respondent.

At request of both sides.

List the matter on 21.11.2017


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.